

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-183**  
TO BE ANSWERED ON 03/02/2023

**RELIEF TO DROUGHT AND FLOOD AFFECTED STATES**

183. SHRI BIKASH RANJAN BHATTACHARYYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the extent of loss incurred by each State as a result of the drought and flood in the country;
- (b) the norms prescribed for providing relief to drought and flood affected States; and
- (c) the amount of assistance and foodgrains demanded by each State, and the amount released and the quantum of foodgrains provided to tackle the problem of drought and flood, State-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a): Damage to crop area due to heavy rains /floods during 2022, as reported by the State Governments on the website “ndmindia.mha.gov.in” (as on 07.12.2022 - provisional) is at Annexure-I.

(b): Based on the recommendations of the Fifteenth Finance Commission (FFC) on financing of disaster risk management and the report of the Expert Committee set up by the Ministry of Home Affairs, the Government of India revised the items and norms for assistance from the State Disaster Response Fund (SDRF) and the National Disaster Response Fund (NDRF) for the period 2022-23 to 2025-26 on 10.10.2022. The FFC has recommended three sub-windows of (i) Response & Relief; (ii) Recovery & Reconstruction; and (iii) Preparedness & Capacity Building, within SDRF and NDRF. Accordingly, the items and norms of expenditure have been divided in these three sub-windows. The approved list of items and norms for assistance from SDRF and NDRF in the wake of notified natural disasters, including drought & flood, is available on the website of Disaster Management Division of the Ministry of Home Affairs i.e. [www.ndmindia.mha.gov.in](http://www.ndmindia.mha.gov.in).

(c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in

the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures.

During 2022-23 (till 23.12.2022), the Ministry of Home Affairs had constituted /deputed Inter-Ministerial Central Teams (IMCTs) to the States of Assam, Meghalaya, Telangana, Maharashtra, Gujarat, Andhra Pradesh, Himachal Pradesh, Karnataka, Nagaland & Sikkim for assessment of damages on the ground for flood. Department of Agriculture and Farmers Welfare deputed IMCT to Jharkhand for assessment of damages on the ground for drought during Kharif 2022.

Allocation and Release of Funds under State Disaster Response Fund to the States during 2022-23 are at Annexure-II.

In addition, the Government of India has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government.

As per the extant norms, in case of natural calamities, the allocation of foodgrains upto 3 months can be made to the States/Union Territories on the basis of the request received so that the relief measures are not affected. However, for the demands beyond 3 months, the proposal of the State Government has to be recommended by the Department of Agriculture and Farmers Welfare in respect of drought and by the Ministry of Home Affairs in respect of flood. The responsibility of distribution of foodgrains lies with the States/Union Territories concerned. No State/Union Territory has been allocated any foodgrains due to natural calamity during 2022-23 (as on 27.01.2023).

Annexure-I referred to in reply to part (a) of the Rajya Sabha Unstarred Question No.183 due for answer on 03.02.2023

Sl. No.	State	Crop area affected due to heavy rains /floods during 2022 (in hectares) (As on 07.12.2022)
1.	Arunachal Pradesh	96
2.	Assam	245837.7
3.	Andhra Pradesh	12043.19
4.	Bihar	37000
5.	Chhattisgarh	457.509
6.	Karnataka	1031102
7.	Meghalaya	1493.87
8.	Nagaland	484
9.	Odisha	136323
10.	Punjab	82727.32
11.	Sikkim	238.39
12.	Tamil Nadu	153011
13.	Uttar Pradesh	213018.4

## Annexure-II

Annexure-II referred to in reply to part (c) of the Rajya Sabha Unstarred Question No.183 due for answer on 03.02.2023

Allocation and Release of Funds under State Disaster Response Fund during 2022-23 (As on 11.01.2023)

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Release from SDRF	
		Central Share	State Share	Total	1 <sup>st</sup> Installment	2 <sup>nd</sup> Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	940.00	312.80	1252.80	470.00	470.00
2.	Arunachal Pradesh	210.40	23.20	233.60		
3.	Assam	648.80	72.00	720.80	324.40	324.40
4.	Bihar	1189.60	396.80	1586.40	594.80	
5.	Chhattisgarh	363.20	120.80	484.00		
6.	Goa	9.60	3.20	12.80	4.80	
7.	Gujarat	1112.00	370.40	1482.40	556.00	
8.	Haryana	412.80	137.60	550.40	206.40	206.40
9.	Himachal Pradesh	342.40	38.40	380.80	171.20	171.20
10.	Jharkhand	476.80	158.40	635.20		
11.	Karnataka	664.00	221.60	885.60	332.00	332.00
12.	Kerala	264.00	88.00	352.00	132.00	
13.	Madhya Pradesh	1528.80	509.60	2038.40	764.40	764.40
14.	Maharashtra	2706.40	902.40	3608.80	1353.20	
15.	Manipur	35.20	4.00	39.20	17.60	
16.	Meghalaya	54.40	6.40	60.80	27.20	
17.	Mizoram	39.20	4.00	43.20	19.60	
18.	Nagaland	34.40	4.00	38.40	17.20	17.20
19.	Odisha	1348.00	448.80	1796.80	674.00	674.00
20.	Punjab	416.00	138.40	554.40	208.00	
21.	Rajasthan	1244.80	414.40	1659.20	622.40	622.40
22.	Sikkim	42.40	4.80	47.20	21.20	21.20
23.	Tamil Nadu	856.80	285.60	1142.40	428.40	
24.	Telangana	377.60	125.60	503.20	188.80	
25.	Tripura	56.80	6.40	63.20	28.40	
26.	Uttar Pradesh	1624.00	541.60	2165.60	812.00	
27.	Uttarakhand	787.20	87.20	874.40	393.60	393.60
28.	West Bengal	849.60	283.20	1132.80	424.80	
Total		18635.20	5709.60	24344.80	8792.40	3996.80

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